

NEW DELHI, COURT – II

**Item No. 206
(IB)-2240(ND)2019
IA/2397/2021**

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited**

...

Applicant/Petitioner

Versus

M/s. Overnite Express Limited

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 09.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

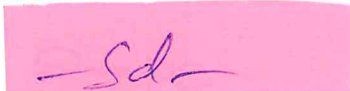
**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

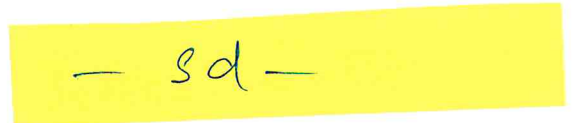
ORDER

Heard Ld. Counsel appearing for the Applicant as well as R-1. None appeared on behalf of the R-2 to R-4. The Affidavit of service has been filed by the Applicant, which shows that the notices were duly served upon R-3 and R-4. Therefore, one more opportunity is given to R-3 and R-4 to appear, failing which, Order shall be passed in accordance with the provision of Law.

List the matter on 02.08.2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**